NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.S.P No. 338/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE PARTIES: M/s. Ultratech Cement Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

34). MR. Jonak Dworkadas, senior Counsel

with MR. Privendoa Googf, MR. Tapon Desuponde Julyande

and Ms. Priya Palewa i/6. Cyril Amorchanel

19 ang aldas for the Petitioner

<u>Order</u> TCSP No. 338/230-232/NCLT/MB/MAH/2017

Company Petition is allowed and disposed of. Vide separate order.

Sd/-

B.S.V. PRAKÁSH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)